

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 326

IA-5800/2023 IA-5497/2022 IA-728/2023

In

IB-3370(ND)/2019

IN THE MATTER OF:

Norvic Shipping North America Inc

Vs

Sharda Ma Enterprises Pvt Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Vishal Ganda, Adv., Ms. Akanksha Mathur, Adv.,
Ms. Tanya Hasija, Adv., Ms. Devina Bhandari, Adv.,

For the Respondent : Mr. K.K.R. Das, Advocate for Respondents
in IA No. 5800/2023 & IA No. 5497/2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-5800/2023:-

Learned Counsel appears for the Applicant. Learned Counsel appears for the Respondent. One week time granted to the Respondent to file reply affidavit. Rejoinder, if any, shall be filed by the Applicant within one week thereafter.

List the matter on **01.05.2024**.

IA-5497/2022:-

Learned Counsel appears for the Applicant. Learned Counsel appears for the Respondent. One week time granted to the Respondent to file reply affidavit. Rejoinder, if any, shall be filed by the Applicant within one week thereafter.

List the matter on **01.05.2024**.

IA-728/2023:-

Mr. Vishal Ganda, Learned Counsel appears for the Applicant. Three days time granted to enable the Applicant to bring on record the proof and affidavit of service. One week time granted as a last and final opportunity to the Respondent/SBI to file reply affidavit.

List the matter on **01.05.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)